

TELANGANA RASHTRA SAMITHI

Telangana Bhavan, Road No.10, Bhanjara Hills, Hyderabad - 500 034

Ph: 040 30756666, 30756667, Fax No: 040 30756667

VS (SK)
27/12
PPEMS
Ann
Regs
29/12/2017

To
The Secretary,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
NEW DELHI - 110 001.



Date.....

26st December, 2017

Dear Sir,

Sub:- Submission of Annual Audited Accounts & Annual Report of Contributions in Form No.24A referred to in Rule 85B of the Conduct of Elections Rules, 1961 for the Financial Year 2016-17 - Reg.

Ref: Letter No.56/AA/2017/PPEMS/927 dated 29th November, 2017.

With reference to the above subject and reference made above we are herewith submitting the following:

1. Annual Audited Accounts for the Financial Year 2016-17.
2. Annual Report of Contributions in Form No.24A referred to in Rule 85B of the Conduct of Elections Rules, 1961 for the Financial Year 2016-17.

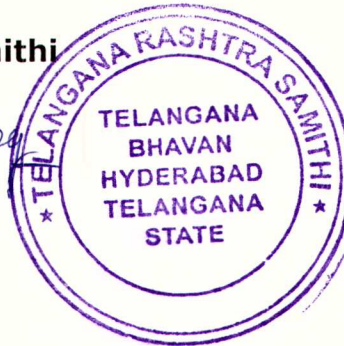
These are for your records and kindly acknowledge the receipt of the same.

Thanking you

Yours Truly

For Telangana Rashtra Samithi

M. Sreenivas Reddy
(M.Sreenivas Reddy)
General Secretary



INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

Assessment Year

2017-18

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 transmitted electronically with digital signature]

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name			PAN		
	TELANGANA RASHTRA SAMITHI			AAAB12290F		
	Flat/Door/Block No	Name Of Premises/Building/Village		Form No. which has been electronically transmitted	ITR-7	
	TELANGANA BHAVAN	TELANGANA BHAVAN				
	Road/Street/Post Office	Area/Locality		Status	AOP/BOI	
	ROAD NO.10	BANJARA HILLS				
	Town/City/District	State	Pin/ZipCode	Aadhaar Number/Enrollment ID		
	HYDERABAD	TELANGANA	500034			
	Designation of AO(Ward/Circle)			DDIT(Exemptions), Hyderabad	Original or Revised	ORIGINAL
	E-filing Acknowledgement Number			272262451301017	Date(DD/MM/YYYY)	30-10-2017
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income			1	0
	2	Deductions under Chapter-VI-A			2	0
	3	Total Income			3	0
	3a	Current Year loss, if any			3a	0
	4	Net tax payable			4	0
	5	Interest payable			5	0
	6	Total tax and interest payable			6	0
	7	Taxes Paid	a	Advance Tax	7a	0
			b	TDS	7b	394480
			c	TCS	7c	0
d			Self Assessment Tax	7d	0	
e			Total Taxes Paid (7a+7b+7c +7d)	7e	394480	
8	Tax Payable (6-7e)			8	0	
9	Refund (7e-6)			9	394480	
10	Exempt Income	Agriculture		10	37923192	
		Others				

This return has been digitally signed by M.SREENIVAS REDDY in the capacity of GENERAL SECRETARYhaving PAN ACIPM4830A from IP Address 183.82.132.229 on 30-10-2017 at HYDERABADDsc SI No & issuer 1396667321CN=(n)Code Solutions CA 2014, OID.2.5.4.51="301, GNFC Infotower", STREET="Bodakdev, S G Road, Ahmedabad", ST=Gujarat, OID.2.5.4.17=380054, OU=Certifying Authority, O=Gujarat Narmada Valley Fertilizers and Chemicals Limited, C=IN**DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU**

A.Y. 2017-2018**Name** : Telangana Rashtra Samithi**Previous Year** : 2016-2017**PAN** : AAABT 2290 F**Address** : Telangana Bhavan**Ward/Circle** : Range-14

Road No.10

Status : Political Party

Banjara Hills, Hyderabad - 500 034

D. O. F. : 26-May-2001**Statement of Income**

		Rs.	Rs.	Rs.
Taxable Income u/s 11 to 13	1			0
■ Total Income				0
TDS	2		3,94,480	
Total prepaid taxes				3,94,480
■ Refund Due				3,94,480

Schedule 1**Taxable Income u/s 11 to 13***Return to be furnished u/s*

139(4B)

Gross Receipts of Membership Fees, Donations & Bank Interest Income

3,79,23,192

Exempt U/s 13A

3,79,23,192

Income available for application u/s 11

0

Taxable income

0

Schedule 2*TDS as per Form 16A*Name of the Deductor, TAN and Certificate No.

TDS TDS claimed

Gross Receipts

deducted in current year

as per 26AS

Bank Of Barodabanjara Hills Br., TAN- HYDB01165D

3,94,480

3,94,480

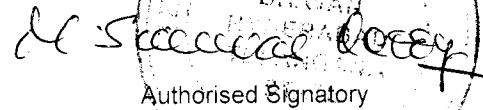
39,44,800

Bank A/c for Refund: .Bank of Baroda 26610100002075 IFSC: BARB0PBBHYD

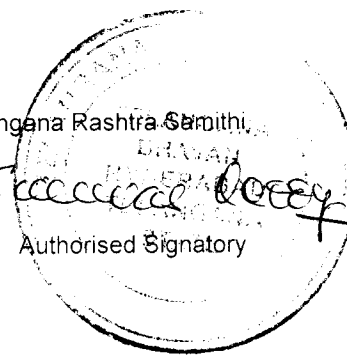
Date : 30-Oct-2017

Place : Hyderabad

For Telangana Rashtra Samithi



Authorized Signatory



Telangana Rashtra Samithi

Income & Expenditure Account for the year ended 31-03-2017

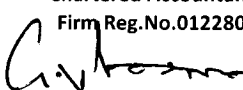
Particulars		Amount in Rs.	Particulars		Amount in Rs.
To			By		
Election Expenses	2,18,000		Membership Fees & Donations (Active & General)	3,23,70,576	
Annual Day & Plenary Expenses	9,75,900		Bank Interest	9,32,391	
State Formation Day Celebrations Expenses	1,34,200		FD Interest	39,44,800	
Bank Charges	12,197		Interest on IT Refund	3,790	
Books & Periodicals	68,500		Election Expenses Refund	6,71,635	
Computer Maintanence	98,407				
Donations	15,60,000				
Members Group Insurance Premium	5,43,87,500				
Interest on FD Against OD	1,00,603		Excess of Expenditure Over Income	2,70,42,231	
Office Meeting Expenses	3,60,400				
Petrol & Diesel Expenses	85,560				
Printing & Stationery Charges	6,50,600				
Repairs & Maintanance Expenses	14,60,000				
Salaries	13,20,000				
Staff Welfare Expenses	1,58,523				
Telephone Charges	82,590				
Training & Review Meeting Expenses	30,26,643				
Traveling & Conveyance Expenses	2,65,800				
		6,49,65,423			6,49,65,423

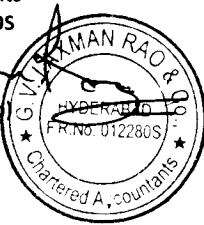
Telangana Rashtra Samithi

Balance Sheet as on 31-03-2017

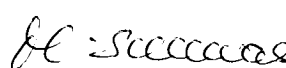
Liabilities		Amount in Rs.	Assets		Amount in Rs.
Capital Account			Fixed Assets		
Capital Fund	9,14,535		Air Conditioners & Electrical Equipments	5,97,226	
Corpus Fund	4,54,68,950		Computers	7,19,823	
			EPBX	1,80,000	
Current Liabilities			Furniture & Fixtures	16,48,596	
Members Group Insurance Claims Payable	1,00,00,000		Generators	9,80,000	
			Telangana Bhavan	4,17,82,820	
Income & Expenditure Account	8,85,34,535		Vechiles	70,78,078	
			Current Assets		
			Cash in Hand	95,322	
			Bank of Baroda Bank Balance	3,36,57,643	
			Oriental Bank of Commerce Bank Balance	1,724	
			Bank of Baroda Fixed Deposits	4,76,67,464	
			Loans and Advances	93,00,000	
			TDS A.Y 2016-17	8,14,844	
			TDS A.Y 2017-18	3,94,480	
		14,49,18,020			14,49,18,020

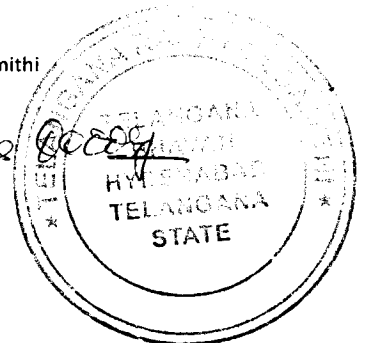
As per Our Audit Report Attached
For G.V.Laxman Rao & Co.,
Chartered Accountants
Firm Reg.No.0122805


(CA G.V.Laxman Rao)
Partner
M.No.: 207325



For Telangana Rashtra Samithi


(M.Sreenivas Reddy)
General Secretary





G.V. Laxman Rao & Co.
Chartered Accountants

Tel : +91 40-23374477 / 88
Cell : +91 99499 90527

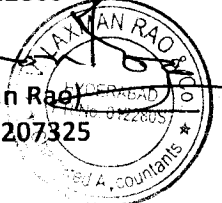
AUDITOR'S REPORT

We, have examined the attached Balance Sheet as at 31st March, 2017 and Income & Expenditure Account for the year ended on that date of **Telangana Rashtra Samithi** having its Registered Office at Telangana Bhavan, Road No-10, Banjara Hills, Hyderabad-500 034, Telangana, with the books of accounts produced before us and found the same correct in accordance therewith.

Place: Hyderabad
Dated: 30-10-2017

For G.V.Laxman Rao & Co.,
Chartered Accountants,
Firm Reg No. 0122805

G.V. Laxman Rao
(CA G.V.Laxman Rao)
Partner M.No.207325



FORM 24 – A

(Refer rule 85-B)

1. Name of the Political Party : **TELANGANA RASHTRA SAMITHI**
2. Status of the Political Party : **RECOGNIZED**
3. Address of the Headquarters : **Telangana Bhavan,
Road No. 10, Banjara Hills,
Hyderabad – 500 034.
Telangana**
4. Date of registration of the Political party with Election Commission : **15.06.2001**
5. Permanent Account Number (PAN) And Income Tax Ward/Circle Where returns Of the political party is filed : **AAABT 2290 F
Exemptions Range, Hyderabad.**

6. Details of the contributions received in excess of rupees **twenty thousand**, during the Financial Year **2016-17**:

S. no	Name and Complete Address of the contributing person / company	PAN (if any) and Income Tax Ward/ Circle	Amount of Contributions (Rs.)	Mode of Contribution	Remarks
<i>..... Details as per List Enclosed</i>					
In case the contribution is a company, whether the conditions laid down under section 293 – A of the companies Act, 1956 (1 of 1956) have been complied with (A copy of the certificate to this effect obtained from the company should be attached):					

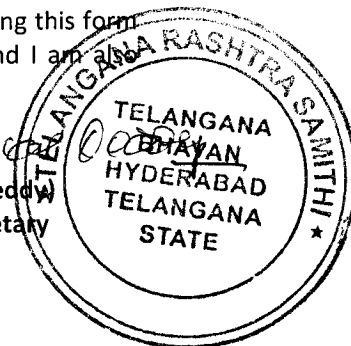
VERIFICATION

I, **M.Sreenivas Reddy** solemnly declare that to the best of my knowledge and belief, the information give in this form is correct, complete and truly stated. I further declare that I am verifying this form in my capacity as **General Secretary** on behalf of the political party above named and I am **competent** to do so.

Date: 21st December, 2017

Place: Hyderabad

(M.Sreenivas Reddy)
General Secretary



Telangana Rashtra Samithi

List of Contributions above Rs.20,000/- received by TRS Party in F.Y.2016-17

Sl.No.	Date	Amount in Rs.	Cheque/DD/T/f. No.	Name of the Payee	Address	PAN
1	26/04/2016	1,00,000		Muta Gopal Prop:Jai Bhavani Mines & Minerals	H.No 1-1-16/1/9,Jawahar Nagar,RTC X Roads, Hyderabad	ANDPM3814C
2	26/04/2016	50,000		RTGS		
3	26/04/2016	3,33,333		NEFT		
3	26/04/2016	3,33,333	Chq No.005721	Gopala Reddy Poreddy	Satya Saudha, No.6-150, Srinagar Colony, Kothagudem, Khammam	ADFPP2366N
4	30/06/2016	1,00,000	Chq No.140179	VEMULA PRASHANTH REDDY	FLAT NO.206,LUMBINI MEJESTIC,KAPADIA LANE,SOMAJIGUDA,HYDERABAD-28	ABEPV4784F
5	30/06/2016	2,00,000	Chq No.772692	P.SRINIVAS REDDY	LIG 57,BALAJI NAGAR,APHB COLONY,KUKATPALLY HYDERABAD	ABZPP4740Q
6	30/06/2016	1,00,000	Chq No.897999	PALLA RAJESHWAR REDDY	R/o H.No 8-2-293/82/NG/32, Nanadagiri Hills , Jublee Hills, Hyderabad	AFTPP4819E
7	30/06/2016	1,00,000	Chq No.898466	KASIREDDY NARAYAN REDDY	500 033	AFYPK9276M
8	30/06/2016	2,00,000	Chq No.807965	T.HARISH RAO	16-2-742/F/2/10, Venkatadri Nagar, Asmanghad, Malakpet, Hyderabad	ABPPT7192N
9	30/06/2016	1,00,000	Chq No.456066	GUVALA BALRAJU	Plot No.12,Vasantha Valley ,Serlingampally ,Kondapur	
10	02/07/2016	1,00,000	Chq No.670671	PURANAM SATHISH KUMAR	Flat No.401, Plot No.7A & 7B, Prime Mark, Sri Sai Residency, Camelot Layout, Kondapur, Hyderabad, Telangana 500084	AHJPG1949G
11	02/07/2016	2,00,000	Chq No.100885	THUMMALA NAGESWARA RAO	H.NO.2-45,KATHAPALLY VILLAGE,DIST:ADILABAD	AKIPP2954Q
12	02/07/2016	1,00,000	Chq No.993960	MALIPEDHI SUDHEER REDDY	H.NO.1-231/18,GOLLAGUDEM,KHAMMAM	ACGPT9097G
13	02/07/2016	2,00,000	Chq No.326963	MOHD MAHAMOD ALI	H.NO.4-45,VILL:PRATHAPSINGARAM,MDL:GATKESAR, RANGA REDDY, 500 088	ATUPS6467L
14	02/07/2016	1,00,000	Chq No.817090	BODAKUNTI VENKATESHWARULU	FLAT NO.16,VIVEKANANDA ROAD,HAIPATGANJ	ACQPA3055K
15	02/07/2016	1,00,000	Chq No.747738	GADDIGARI VITTAL REDDY	10-98, BACHANNAPET VILLAGE, BACHANNAPET MANDAL BLOCK No 9 Warangal District, Telengana State. 506221	AFZPB7681Q
16	06/07/2016	2,00,000	Chq No.824177	GUNTAKANDLA JAGADISH REDDY	H.No.4-8, Degaon, Bhainsa, Mudhole, Adilabad Dist.,	ANSPG6895N
17	06/07/2016	2,00,000	Chq No.863432	PTNAM MAHENDER REDDY	H.NO.201,MS-1,OLD MLA QUARTERS,HYDERGUDA HYDERABAD	AHAPG1443J
18	06/07/2016	1,00,000	Chq No.030337	DURGAM CHINNAIAH	H.No.3-1-80/32, Yeshodanagar, Tandur, Ranga Reddy Dist- 501141	AKBPP8279R
19	06/07/2016	1,00,000	Chq No.232416	K.KONAPPA	1-165/B, Jondavenkotapur, Nenella, Adilabad	AKIED7103K
20	06/07/2016	1,00,000	Chq No.744640	KOVA LAXMI	H.NO.3-3-170,GUNTUR COLONY, SIRI PUR KAGHAZNAGAR, ADILABAD DIST	ABZPK1362M
21	06/07/2016	1,00,000	Chq No.582547	KONDA MURALIDHAR RAO	H.NO.8-1-19/8,SRI RAGAVENDRA NAGAR COLONY, ROAD NO.2,KHARMANGHAT,HYDERABAD-79	BMHPK4335E
22	12/07/2016	1,00,000	Chq No.605193	KONDA SUREKHA	Plot No.100,ROAD NO.10C,JUBILEE HILLS,MPS,MLAS COLONY, HYDERABAD - 500 033	AMVPK4189K
23	12/07/2016	1,00,000	Chq No.752831	SOMARAPU SATYANARAYANA	Plot No.100,ROAD NO.10C,JUBILEE HILLS,MPS,MLAS COLONY, HYDERABAD - 500 033	BMLPK4676A
24	18/07/2016	1,35,800	Chq No.414482	N.Narsimha Reddy	QUARTER NO.507,MS-1,OLD MLA QRTS,HYDERGUDA,HYDERABAD	ADPPS1411D
25	25/10/2016	1,00,000	Chq No.914208	AJMERA REKHA	No.1-7-495, Dayara Malakpet, Musheerabad, Hyderabad	ADHPN3534G
26	08/11/2016	1,00,000	Chq No.020921	BALASANI LAXMINARAYANA	H.NO : 12-134, VIDYANAGAR (RAJEEVNAGAR) KHANAPUR,MDL:KHANAPUR,DIST:ADILABAD-504203	AEXPA6036M
					H.NO.6-3-96,BANK COLONY,KHANPUR HAVELI,VILLAGE:KHAMMAM	FAJ/PB8315F

Dr. Secccccce & Co

